GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.4187 TO BE ANSWERED ON 19.08.2025

INCOME LIMIT FOR EWS CATEGORY

4187. SHRI MATHESWARAN V S:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of deliberations made by Ministry to arrive income limit of Rs. 8 Lakh for Economically Weaker Sections (EWS) category;
- (b) whether it is a fact that Government did not conduct any study or formed any committee to examine it;
- (c) if so, the reasons therefor; and
- (d) whether the Government has any data to set income limit of Rs. 8 Lakh for EWS, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a) to (d): In the identification of Socially and Educationally Backward Classes more emphasis is given to social backwardness, but to identify the Economically Weaker Sections (EWS), only income criteria is applied.

After inter-ministerial consultation criteria for EWS was fixed for annual family income limit of Rs. 8.00 lakh for EWS category reservation.

The term "Family" for this purpose includes the person who seeks benefit of reservation, his/her parents and siblings below the age of 18 years as also his/her spouse and children below the age of 18 years. The income included income from all sources i.e. salary, agriculture, business, profession etc.
